



IN THE HIGH COURT OF MADHYA PRADESH
 AT JABALPUR
 BEFORE
 HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
 CHIEF JUSTICE
 &
 HON'BLE SHRI JUSTICE VINAY SARAF
 ON THE 5th OF JANUARY, 2026

WRIT PETITION No. 38720 of 2025

MEENAKSHI DUBEY
Versus
THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Ms. Sonali Paroche - Advocate for petitioner.

Dr. S.S. Chauhan - Government Advocate for respondents/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel appearing for the petitioner seeks leave to withdraw the petition.

2. Petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)
 CHIEF JUSTICE

(VINAY SARAF)
 JUDGE

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